

SPECIAL BENCH
COURT - II

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/64(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	LOHARUKA INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearance (via video conferencing/physically)

Ms. Neha Somani, Pr.CS

] For the Applicant

ORDER

1. Learned Counsel for the Applicant present.
2. Heard Ld. Counsel for the parties.
3. The matter is **reserved for orders**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**